

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2024 AT 01:30 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/54/7/AMR/2021		7 of IBC	State Bank of India Vs Karuturi Ceramics Pvt Ltd

**ORDER**

Mr. G.P.Yashvardhan, Ld. Counsel for the FC and Mr. G.S.Rama Rao & Ms. A. Sandhya Rani, Ld. Counsels for the CD present. Heard both the parties. Ld. Counsel for the CD seeks 10 days' time for filing written submissions. Both the parties shall file written submissions not more than three pages well before the next date of hearing. List the matter on 04.03.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**